

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency, with immediate effect.

Sl.No.	Name of Sr. PA/PA	From	To
1.	Sh. Deepak Kumar EC : 86464516	PA in the VACANT Board, Principal Magistrate, JJB-VII, Pocket-14, Sector -8, Dwarka, New Delhi.	PA in the court of Ms. Vasundhara Azad, ACMM, East District, Karkardooma Courts, Delhi. <i>(Till the joining of Ms. Teena Panwar Hansda, PA after availing leave or till further orders, whichever is earlier)</i>
2.	Sh. Sumit Kumar EC : 93061806	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Raj Kumar Singh, MM-05, Central District, Tis Hazari Courts, Delhi.
3.	Sh. Pawan Kumar EC : 64002968	PA in the court of Sh. Raj Kumar Singh, MM-05, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Himanshu Raman Singh, SCJ-cum-RC, West District, Tis Hazari Courts, Delhi. <i>{Till the joining of Ms. Indu Mohanpriya, PA (under transfer) or till further orders, whichever is earlier}</i>

Note:

1. Sh. Deepak Kumar, PA (EC: 86464516) is hereby directed to report in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi immediately on the joining of regular PA in the court of ACMM, East District, Karkardooma Courts, Delhi.
2. Sh. Pawan Kumar, PA (EC: 64002968) is hereby directed to report in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi immediately on the joining of Ms. Indu Mohanpriya, PA (under transfer) in the court of SCJ-cum-RC, West District, Tis Hazari Courts, Delhi.
3. The above mentioned Personal Assistants are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
4. Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

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(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

NK DELHI


Dated, Delhi the 24 JAN 2024

No. 5667-5691 /Admn-I/P & T/HQs/2024

Copy forwarded for information and necessary action to: -

1. The Ld. Principal District & Sessions Judge, West/ East, Delhi.
2. The Ld. Officer In-Charges/DDO, Accounts Branch, Central/ West/ East, Delhi.
3. The Officers and Officials concerned.
4. Reader in the board of Principal Magistrate, JJB-VII, Pocket-14, Sector-8, Dwarka, New Delhi.

5. The Personal Office of the undersigned.
6. The Sr. A. O. (Judl.)/A. O.(Judl.)/Branch In-Charges, Administration Branch , Central/ West/ East, Delhi.
7. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Accounts Branch, Room No 114, Central District, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
10. The Dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
11. ~~Website Committee, Tis Hazari Courts, Delhi.~~


PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI



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